

Telecom Disputes Settlement & Appellate Tribunal

New Delhi

No. 1/Judicial/Misc./TDSAT/2012

Dated: 10<sup>th</sup> June, 2020

NOTICE

All concerned are hereby informed that during the second half of the Summer Vacation i.e. w.e.f. 15.06.2020, only urgent fresh matters shall be listed before Hon'ble Tribunal for hearing through Video Conferencing. Routine matters shall be listed from 1<sup>st</sup> July, 2020 onwards.

  
Desk Officer

To,

1. Notice Board.
2. TDSAT's website.